GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:4610 ANSWERED ON:04.05.2012 ALLOCATION OF GAS Annayyagari Shri Sai Prathap

Will the Minister of POWER be pleased to state:

- (a) whether the State Government of Andhra Pradesh has requested his Ministry for allocation of gas to Karimnagar Gas Power Project;
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

- (a): Yes, Madam.
- (b): A proposal regarding allotment of 9.72 Million Metric Standard Cubic Meter Per Day (MMSCMD) of gas for a new gas based power project (3x700 MW) at Nedunoor Village of Karimnagar district of Andhra Pradesh was forwarded by Government of Andhra Pradesh to Central Government.
- (c): Due to limited availability of domestic gas as intimated by Ministry of Petroleum & Natural Gas (MOP&NG) as well as considering the preparedness of the project, Ministry of Power has recommended for allocation of 2.8 MMSCMD of gas for its 1st unit of 700 MW. The Empowered Group of Ministers (EGOM) in its meeting held on 24.02.2012, inter-alia, noted the requirement of this project. However, no direction was issued due to substantial reduction of gas production from KG D6 field till 2013-14. Accordingly, an advisory has also been placed on the website of this Ministry as well as on Central Electricity Authority (CEA) for the developers not to plan power projects based on domestic gas till 2015-16.